

OFFICE OF THE DISTRICT LEGAL SERVICES AUTHORITY PALAMAU AT DALTONGANJ

Minutes Of The Meeting Of Legal Aid Committee DLSA held on 30.06.2018.

A meeting of Legal Aid Committee was held on 30.06.2018. at 11.30 AM in the chamber of Principal District & Sessions Judge Palamau, in the chairmanship of Sri Vijay Kumar no. I, Chairman, District Legal Services Authority, Palamau –cum- Principal District & Sessions Judge, Palamau. The meeting was attended by the followings:-

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| 1. Sri. Amit Kumar | : | Vice Chairman |
| D.C., Palamau | : | Member |
| 2. Sri , Indrajeet Mahatha | : | |
| S.P., Palamau | : | Member |
| 3. Sri Purushottam Lal | : | |
| P.P., Palamau | : | Member |
| 4. Sri Girija Pd. Singh | : | |
| President Bar Association, Palamau. | : | Member |
| 5. Sri. Shyam Narayan Ram, Adv. | : | Member |
| 6. Sri Prafulla Kumar, | : | Secretary, DLSA, |

Two members of this committee namely the GP Palamau and Sri Sheonath Agrawal Advocate were absent.

Agenda no. I – Grant of Legal Aid to the applicants

The Committee after scrutinizing the report of Evaluation Committee dated 23.03.20 perusal of of the applications filed for legal aid, unanimously resolved that following persons Table no.. I are entitled for legal aid by way of grant of court fee in the manner as given below

TABLE No. I

I Sl. No.	II Reg. No.	III Case No. & Court	IV Name of the applicant	V Criteria of eligibility for Legal Aid	VI Court fee amount (Rs.)	VII Remarks
1	R.NO. 12/17	MAC Case NO. 10/17PDJ, Palamau.	Ram Dayal Ram	SC	7,500/-	Allowed
2	R. NO. 14/17	OS Case No 114/17Sr. Civil Judge No.1,Palama u.	Smt. Janak Dulari Kunwar	Women	4,760/-	Allowed
3	R. NO.15/17	OS Case No 107/17Sr. Civil Judge No.1,Palama u.	Sri Suresh Yadav	Income certificate of Rs. 70,000/- per annum	3,080/-	Allowed
4	R. No. 18/17	MACT Case No.30/17, PDJ,	Sunita Devi	Woman	2,750/-	Allowed
5	R. No. 19/17	MACC Case No.34/17, PDJ,	Rinki Devi	Woman	4,150/-	Allowed
6	R. No.07/18	OS Case No 21/18 , Sr. Civil Judge No.1, Palamau.	Prabha Devi	Women	3,720/-	Allowed
7	R. No. 15/18	MACC Case No. 17/18, PDJ Palamau	Madhuri Devi & 3 minor children	Women	7,500/-	Allowed
Total					Rs. 33,460/-	

Therefore, committee recommends for providing court fee the above applicants no. 1 to 7 mentioned in the table No 1, total **Rs 33,460/- (Thirty three thousand four hundred sixty) only.**